GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO 3124 ANSWERED ON 20.08.2025

PSEUDO LEADERSHIP IN PRIS

3	12	4#S	HRI	M	$\Delta\Gamma$	AN	RA	THOR	$\mathbf{E} \cdot$
. ,		$-\tau \pi$		1 V I	\neg	\neg	-1	1 1 1 / / / / /	

SHRI RAMESWAR TELI:

SHRI RYAGA KRISHNAIAH:

SMT. KIRAN CHOUDHRY:

SMT. REKHA SHARMA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a. Whether the Ministry has received a report on curbing the practice of pseudo leadership in Panchayati Raj Institutions;
- b. Whether the report has recommended punishment for cases of "Pradhan Pati" or other similar practices;
- c. Whether the suggestions such as women ombudsman, public oath-taking, and consultation and guidance by women leaders has been proposed; and
- d. If so, the steps being taken by the Ministry to implement these recommendations?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL)

- (a) Yes.
- (b) Yes.
- (c) Yes.
- (d) The recommendations of the Advisory Committee on proxy representation in panchayatsare to be implemented by the State Government. In this regard, to assist, support and facilitate the State Governments in implementing the recommendations, the Ministry of Panchayati Raj on 17/04/2025 constituted the "Facilitation Committee to oversee the implementation of the recommendations put forth by the Advisory Committee on the issues of Women Pradhans". The Facilitation Committee is meeting on a regular basis to discuss the strategies to assist States in the implementation of the recommendations.
